

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**DAILY CAUSE LIST DATED 19.12.2019 (THURSDAY)**

**COURT OF CHAIRPERSON**

**10:30 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Justice Venugopal M., Member (Judicial).**

**For Judgment**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 354 of 2019	Tourism Finance Corporation of India Ltd. Vs. Rainbow Papers Ltd & Ors. <b>With</b>	Sumant Batra	M.S. Vishnu Sankar (R2), Jasdeep Dhillon (R3), Siram P. (R4)
2.	Comp. App. (AT) (Ins) No. 364 of 2019	Virag Enterprise Vs. Ramchandra D. Chaudhary, RP of Rainbow Papers Ltd. &Anr. <b>With</b>	Parag Shah	M.S. Vishnu Sankar (R1), Jasdeep Dhillon (R2), Siram P
3.	Comp. App. (AT) (Ins) No. 404 of 2019	State Tax Officer (1) Vs. Rainbow Papers Limited. <b>With</b>	Hemantika Wahi	M.S. Vishnu Sankar, Jasdeep Dhillon
4.	Comp. App. (AT) (Ins) No. 1001 of 2019	Regional Provident Fund Commissioner-I, Ahmedabad. Vs. Ramchandra D. Choudhary	Manish Dhir	David Rao (R1)
5.	Comp. App. (AT) (Ins) No. 820 of 2019	Sabarmati Gas Ltd. Vs. Shah Alloys Ltd.	Piyush Joshi	Gauri Rasgotra

**10:40 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).**

**For Orders (To be Mentioned)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (Ins) No. 1505 of 2019 <b>(With Defects)</b>	Amit Khaneja & Anr. Vs. Charu Chandra Nirmal & Anr.	D.P. Singh	

**For Admission (Fresh Cases)**

2.	Comp. App (AT) (Ins) No. 1457 of 2019 <b>(With Defects)</b>	Kare Partners Group India Pvt Ltd. Vs. Antarctica Properties Company Ltd.	Rishi Kapoor	
3.	Comp. App (AT) (Ins) No. 1458 of 2019 <b>(With Defects)</b>	Dhananjay Pralhad Salunkhe Patil Vs. Phaltan Sugar Works Ltd.	Dinesh Rattan Bhardwaj	Neel Kamal Mishra
4.	Comp. App (AT) (Ins) No. 1462 of 2019 <b>(With Defects)</b>	Gurusukh Vintrade Service Pvt Ltd. Vs. Apeejay Surrendra Park Hotels Ltd.	Pawan Kumar	

5.	Comp. App (AT) (Ins) No. 1480 of 2019	Vipin Agarwal Vs. Satyaprakash Aggarwal & Ors.	Soumik Ghosal	
6.	Comp. App (AT) (Ins) No. 1484 of 2019	Punjab National Bank Vs. State Bank of India & Anr.	Hashmat Nabi	
7.	Comp. App (AT) (Ins) No. 1492 of 2019	Employees State Insurance Corporation Vs. Karpagam Spinners Pvt Ltd. & Anr.	Saurabh Chadda	
8.	Comp. App (AT) (Ins) No. 1493 of 2019	Bihar State Construction Corporation Ltd Employee Union Vs. Bihar State Construction Corporation Ltd.	Nilanjan Chatterjee	
9.	Comp. App (AT) (Ins) No. 1494 of 2019	Asset Care and Reconstruction Enterprise Ltd. Vs. K.K. Polycolor (India) Ltd.	S.K. Pandey	
10.	Comp. App (AT) (Ins) No. 1497 of 2019	Leel Electricals Ltd. Vs. Pee Aar Automative Technologies Pvt Ltd.	K. Sharat Kumar	
11.	Comp. App (AT) (Ins) No. 1498 of 2019	Kunwer Sachdev Vs. Su-Kam Power Systems Ltd. Through Raj Kumar Ralhan,Liquidator	Kunal Anand	
12.	Comp. App (AT) (Ins) No. 1499 of 2019	Partha Sadhan Bose Vs. Sugesan Transport Pvt Ltd.	Pinaki Addy	Udian Sharma
13.	Comp. App (AT) (Ins) No. 1500 of 2019	SEW Infrastructure Ltd. Vs. Mahendra Investment Advisors Pvt. Ltd.	Sanjay Kumar Chhetry	Jay Kishor Singh
14.	Comp. App (AT) (Ins) No. 1501 of 2019	Dhiraj Prabhu Vs. Rajeev Shetty & Anr.	P V Dinesh	
15.	Comp. App (AT) (Ins) No. 1502 of 2019 <b>(With Defects)</b>	Shriyash Kulkarni Vs. Shrid Metal Technology Pvt Ltd & Ors.	Pradeep Kumar Mittal	
16.	Comp. App (AT) (Ins) No. 1503 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd.	Charu Bansal	
17.	Comp. App (AT) (Ins) No. 1504 of 2019	Anubhav Anilkumar Agarwal Vs. Bank of India & Anr.	Mahesh Agarwal	
18.	Comp. App (AT) (Ins) No. 1506 of 2019 <b>(With Defects)</b>	Excise and Taxation Department Vs. Allied Strips Ltd & Anr.	Manisha Agarwal Narain	
19.	Comp. App (AT) (Ins) No. 1507 of 2019 <b>(With Defects)</b>	Anand Murti Vs. Soni Infratech Pvt Ltd & Anr.	Mani Bhushan Sinha	

20.	Comp. App (AT) No. 360 of 2019	Supriya Pharmaceuticals Ltd. Vs. Vijay Julka & Ors.	Ritesh Agrawal	
21.	Competition App (AT) No. 113 of 2019 (With Defects)	Ashok Suchde Vs. Competition Commission of India & Anr.	Sumit Jain	

#### For Orders

22.	Comp. App (AT) (Ins) No. 848 of 2019	Deepakk Kumar Vs. Phoenix ARC Pvt Ltd. & Anr.	Rajiv Singh	Ashwini Mata Suresh Dobhal
23.	Comp. App. (AT) (Ins) No. 1051 of 2019	Sujeet Suresh Shah Vs. Savino Del Bene Freight Forwarders India Pvt. Ltd. & Anr.	Sushant Mahajan	Surekha Raman
24.	Comp. App. (AT) (Ins) No. 1079 of 2019	Damodar Valley Corporation. Vs. Divya Jyoti Sponge Iron Pvt Ltd & Ors.	Madhumita Bhattacharjee	Anuj Tiwari
25.	Comp. App. (AT) (Ins) No. 1109 of 2019	G. Shivramkrishna. Vs. Isgec Covema Ltd & Anr.	Bhagabati Prasad Padhy.	Shashank Bhansali-R1 Vineet Tayal-IRP
26.	Comp. App (AT) (Ins) No. 1121 of 2019	Ishrat Ali Vs. Cosmos Cooperative Bank Ltd. & Anr.	Avishkar Singhvi	Ananya Mazumdar, PK Mittal (R. P)
27.	Comp. App (AT) (Ins) No. 1273 of 2019	Bijay Pratap Singh Vs. Unimax International & Anr.	Rajesh Kumar	Geetesh Meena
28.	Comp. App. (AT) (Ins) No. 1407 of 2019	Srei Infrastructure Finance Ltd. Vs. Ashish Chhawchharia & Anr.	Raghavendra M. Bajaj	Deep Roy -R1 Siddharth Kant- COC
29.	Comp. App (AT) (Ins) No. 1410 of 2019	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd.	Misha	Shyel Trehan

#### For Admission (After Notice)

30.	Comp. App. (AT) (Ins) No. 804 of 2019	Huayong Communications (HK) Company Ltd. Vs. Kavveri Telecom Products Ltd.	Deepti Bhardwaj	Gautham Shivshankar
31.	Comp. App. (AT) (Ins) No. 834 of 2019	Inderpreet Kaur & Ors. Vs. Real Tech Constructions Pvt Ltd. <b>With</b>	Vinod Kumar Mahajan	Anurag
32.	Comp. App. (AT) (Ins) No. 835 of 2019	Inderpreet Kaur & Ors. Vs. Meters and Instruments Pvt Ltd.	Vinod Kumar Mahajan	Anurag
33.	Comp. App. (AT) (Ins) No. 1294 of 2019 (With Defects)	Balaji Associates Vs. V. Venkatachalam <b>With</b>	Ashish Verma	

34.	Comp. App (AT) (Ins) No. 1308 of 2019 <b>(With Defects)</b>	Shree Padmalaya Petroleum Vs. V. Venkatachalam <b>With</b>	Ashish Verma	
35.	Comp. App (AT) (Ins) No. 1309 of 2019 <b>(With Defects)</b>	J.K. Meshram Vs. V. Venkatachalam <b>With</b>	Ashish Verma	
36.	Comp. App (AT) (Ins) No. 1310 of 2019 <b>(With Defects)</b>	Zenith Infrastructure Vs. V. Venkatachalam <b>With</b>	Ashish Verma	
37.	Comp. App (AT) (Ins) No. 1311 of 2019 <b>(With Defects)</b>	Pest Control Ideal Vs. V. Venkatachalam <b>With</b>	Ashish Verma	
38.	Comp. App (AT) (Ins) No. 1312 of 2019 <b>(With Defects)</b>	Jai Lahari Enterprises Vs. V. Venkatachalam <b>With</b>	Ashish Verma	
39.	Comp. App (AT) (Ins) No. 1313 of 2019 <b>(With Defects)</b>	NKS Infra & Contract Vs. V. Venkatachalam <b>With</b>	Ashish Verma	
40.	Comp. App (AT) (Ins) No. 1314 of 2019 <b>(With Defects)</b>	Bhadrakali Enterprises Vs. V. Venkatachalam <b>With</b>	Ashish Verma	
41.	Comp. App (AT) (Ins) No. 1315 of 2019 <b>(With Defects)</b>	Abhijeet Intelligence Security and labour Supplier. Vs. V. Venkatachalam <b>With</b>	Ashish Verma	
42.	Comp. App (AT) (Ins) No. 1316 of 2019 <b>(With Defects)</b>	Scop Infrastructure and Company Vs. V. Venkatachalam <b>With</b>	Ashish Verma	
43.	Comp. App (AT) (Ins) No. 1317 of 2019 <b>(With Defects)</b>	M.N. Patil Vs. V. Venkatachalam <b>With</b>	Ashish Verma	
44.	Comp. App (AT) (Ins) No. 1318 of 2019 <b>(With Defects)</b>	Royal Enterprises Vs. V. Venkatachalam <b>With</b>	Ashish Verma	
45.	Comp. App (AT) (Ins) No. 1319 of 2019 <b>(With Defects)</b>	Patel Erectors. Vs. V. Venkatachalam <b>With</b>	Ashish Verma	
46.	Comp. App (AT) (Ins) No. 1320 of 2019 <b>(With Defects)</b>	Krishna Construction Vs. V. Venkatachalam <b>With</b>	Ashish Verma	
47.	Comp. App (AT) (Ins) No. 1321 of 2019 <b>(With Defects)</b>	Saibaba Mahadev Mandowkar Vs. V. Venkatachalam <b>With</b>	Ashish Verma	

48.	Comp. App (AT) (Ins) No. 1322 of 2019 <b>(With Defects)</b>	Vinod Maniyar Vs. V. Venkatachalam <b>With</b>	Ashish Verma	
49.	Comp. App (AT) (Ins) No. 1323 of 2019 <b>(With Defects)</b>	D.R. Engineering Services Vs. V. Venkatachalam	Ashish Verma	
50.	Comp. App. (AT) (Ins) No. 1357 of 2019	Indian Bank. Vs. Arun Kumar Goel & Anr.	Milind Garg	Abhishek Anand Honey Satpal-R2
51.	Comp. App (AT) (Ins) No. 1359 of 2019	Abhishek Soin Vs. State Bank of India & Ors.	Rohit Suri	
52.	Comp. App. (AT) (Ins) No. 1360 of 2019	Embee Software Pvt Ltd. Vs. IDS Next Business Solutions Pvt Ltd.	Lzafeer Ahmad B.F.	
53.	Comp. App. (AT) (Ins) No. 1373 of 2019	Universal Breweries Pvt. Ltd. & Ors. Vs. United Bank of India	Priyadarshi Chaitanyashil	
54.	Competition. App. (AT) No. 87 of 2018	Pushpa M Vs. CCI & Ors <b>With</b>	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2
55.	Competition. App. (AT) No. 88 of 2018	Jainuddin Thanawala Vs. CCI & Ors <b>With</b>	Ravisekhar Nair	Avinash Sharma-R1 Abhijeet Sinha-R2 Mohit Gouri-R3 Deeksha Manchanda-R4
56.	Competition App. (AT) No. 89 of 2018	Joeb Thanawala Vs. Competition Commission of India & Ors. <b>With</b>	Ravisekhar Nair	Avinash Sharma Abhijeet Sinha-R2
57.	Competition App. (AT) No. 90 of 2018	Geep Industries (India) Pvt. Ltd. Vs. Competition Commission of India & Ors.	Ravisekhar Nair	Avinash Sharma- R1 Abhijeet Sinha-R2

**After the above or 12:30 PM, whichever is earlier.**

**For Hearing**

58.	Comp. App (AT) (Ins) No. 781 of 2019	C & C Construction Ltd. Through Navneet Kumar Gupta, (RP) Vs. Power Grid Corporation of India Ltd.	Arunima Bhattacharjee	K. Datta
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**Note: - The Court will rise at 01:00 PM.**

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**By Order**  
-sd/-  
**Registrar**